## (2)

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PPLICATION NUMBER

PETITION NUMBER

: TP (HC)/34, 35, 36/CAA/2017

NAME OF THE TRANSFEROR

: HANSA VISION INDIA PVT LTD

NAME OF THE TRANSFERRE

: HANSA HOLDINGS PVT LTD HANSA ESTATES PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. A.M. ILANGO

Coursel For

ORDER ETITIONER

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Shri A M Ilango, counsel for the applicant present and submitted that the report of the RD is awaited. Put up on 03.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)